

**Customs, Excise & Service Tax Appellate Tribunal,
West Zonal Bench : Ahmedabad**

REGIONAL BENCH - COURT NO. 3

Customs Appeal No. 10665 of 2013

(Arising out of OIA-189-191-2012-CUS-COMMR-A-KDL dated 19/12/2012 passed by Commissioner of Customs-KANDLA)

WELSPUN INDIA LIMITED

VILLAGE : VARSHAMEDI,
TALUKA : ANJAR,
KUTCH-GUJARAT

.....Appellant

VERSUS

C.C.- KANDLA

CUSTOM HOUSE,
NEAR BALAJI TEMPLE,
KANDLA-GUJARAT

.....Respondent

APPEARANCE:

Shri S. Suriyanarayanan, Advocate for the Appellant

Shri Tara Prakash, Assistant Commissioner (AR) for the Respondent

**CORAM: HON'BLE MR. RAMESH NAIR, MEMBER (JUDICIAL)
HON'BLE MR. RAJU, MEMBER (TECHNICAL)**

DATE OF HEARING : 16.12.2022

DATE OF DECISION: 13.04.2023

The appeal is disposed of. For order, see order of date in Customs
Appeal No. 10663 of 2013.

**(RAMESH NAIR)
MEMBER (JUDICIAL)**

**(RAJU)
MEMBER (TECHNICAL)**

NEHA